

(3)

CENTRAL ADMINISTRATIVE TRIBUNAL

JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 13.5.2015

OA No. 291/00293/2015

Mr. C.B.Sharma, Counsel for the applicant.

Heard.

Ld. Counsel for the applicant seeks permission to withdraw the Original Application. Permission granted.

The Original Application is dismissed as withdrawn accordingly.


(JUSTICE HARUN-UL-RASHID)
JUDICIAL MEMBER

Adm/